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- (b) if so, the reasons therefor;
- (c) whether under the compaign, if any case of child labour is detected, Rs. 20 thousand per child labour would be recovered from the employer; and
  - (d) if so, the recovery made so far in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (d) Information is being collected and will be laid on the Table of the House.

(English)

## Launching of Private Satellites

SHRI NARESH PUGLIA: 505. DR. SHAKEEL AHMAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have recently granted permission to private sector companies for launching of satelite on the Indian orbital slot:
  - (b) if so, the details in this regard;
- (c) the terms and conditions of the policy of the Government for granting permission to such private companies; and
- (d) the number of requests to grant permission for launching private satellites pending till date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) No. Sir.

- (b) Does not arise.
- (c) At present, these do not exist.
- (d) Does not arise.

## Control Over Broadcast Network

506. SHRI ARVIND KAMBLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the foreign channels have established control over broadcast network of the country to a large extent and the standard of Doordarshan has been found very low;

- (b) whether the Government have made any study in this regard;
  - (c) if so, the details thereof; and

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(d) the steps taken by the Government to set the things right?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) No, Sir.

- (b) and (c) No, Sir.
- (d) Doordarshan constantly reviews its programming policy for providing quality programmes and also to ensure higher viewership.

## Rescheduling/Cancellation of Goods Trains

- 507. SHRI CHAMAN LAL GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Government propose to reschedule or cancel the goods trains throughout the country;
  - (b) if so, the details thereof:
- (c) whether these changes will affect the transportation of Essential Commodities including the foodgrains especially to the State of Jammu and Kashmir;
- (d) if so, the steps taken/proposed to be taken by the Government to overcome the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLÉMENTATION (SHRI RAM NAIK) : (a) No. Sir.

(b) to (d) Do not arise.